

From,

**Dinesh Kumar Singh-I, HJS
Registrar General,
High Court of Judicature
at Allahabad**

To,

**Sushri Gandikota Sree Devi,
Member Secretary,
U.P. State Legal Services Authority,
IIIrd Floor, Jawahar Bhawan Annexe,
Lucknow-226001**

No. 367/Admin.(Services)/2017 Dated: Allahabad: May 29, 2017

Subject: Regarding permission to District Judges & Secretaries, DLSAs to attend Launch of "Tele-Law Mainstreaming Legal Aid Through Common Service Centre" on 06th June, 2017.

Sir,

With reference to letter No. 1185/SLSA-59/2017(Saran) dated 26.05.2017 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate and permit all the District Judges/Chairpersons & Secretaries of all DLSAs of the State of Uttar Pradesh to attend the programme of launch of pilot project on "Tele-Law Mainstreaming Legal Aid Through Common Service Centre" to be held at High Court Auditorium, Allahabad High Court, Lucknow Bench, Gomti Nagar, Lucknow on 6th June, 2017 (Tuesday).

I am, therefore, to request you kindly to take further necessary steps.

Yours faithfully,

Sd/-
Registrar General

No. 367 (i) /Admin.(Services)/2017 Dated: May 29, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Senior Registrar (J), High Court Lucknow Bench, Lucknow.
3. All the District & Sessions Judges with the request to kindly participate in the said programme along with the Secretary, DLSA of their Judgeships.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Judicial) (Services)